

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION No 2114
TO BE ANSWERED ON 31ST JULY, 2018

LACK OF ADEQUATE INFRASTRUCTURE IN DAIRIES

2114. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether there is lack of adequate infrastructure in the dairies in the country and there is no proper space for animals, if so, the details thereof, State-wise and the reasons therefor;
- (b) whether it is common to inject these cattle with Oxytocin, a prescription drug to boost milk production, sometimes two-three times a day, if so, the details thereof and the reasons therefor;
- (c) whether the newborn male calves are separated from their mothers to prevent them from drinking their mother's milk and are also illegally sent to slaughter houses in many States violating all the existing guidelines in this regard and there is no proper supervision/enforcement agencies to prevent such situation in all the States and if so, the details thereof; and
- (d) the action taken/likely to be taken by the Government in this regard?

ANSWER

THE MINISTER OF AGRICULTURE & FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)

(a) Indian dairy is characterised by small holder dairy system where herd size is ranging from 1-2 milch animals to supplement the rural household income and its benefit goes to 70 million rural household engaged in dairying including 52.67 million small and marginal farmers. The number of large dairy farms with proper infrastructure is quite low. State wise details of cattle breeding farms as per Basic Animal Husbandry and Fisheries Statistics 2017 is given at Annexure-I.

(b) Oxytocin is used to aid parturition in young animals when the female has been in labour for an extended period. Oxytocin is a highly potent and valuable indispensable life saving drug that is administered advantageously in human as well as veterinary medicine. The Oxytocin has no effect in boosting milk production, however, its improper use leads to milk letdown. Half life of oxytocin is upto 30 minutes.

(c) & (d) Animal Husbandry is the State subject and legislature of States has exclusive power to legislate. Most of the State Governments have enacted legislation for banning/restricting/ prohibiting slaughter of animals including young calves. A list of States who have passed such legislation is given at Annexure-II.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PARTS (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 2114 REGARDING **LACK OF ADEQUATE INFRASTRUCTURE IN DAIRIES** TO BE ANSWERED ON 31ST JULY 2018.

| S. No. | States/Uts | No. of Cattle Breeding Farms Under | |
|--------|-------------------|------------------------------------|-----------|
| | | AH Department | Other |
| 1 | Andhra Pradesh | | 3 |
| 2 | Arunachal Pradesh | 10 | |
| 3 | Assam | 2 | |
| 4 | Bihar | 3 | |
| 5 | Chhattisgarh | 4 | |
| 7 | Goa | 1 | |
| 6 | Gujarat | 4 | 4 |
| 8 | Haryana | 3 | |
| 9 | Himachal Pradesh | 3 | |
| 10 | Jammu & Kashmir | 8 | 4 |
| 11 | Jharkhand | 3 | |
| 12 | Karnataka | 9 | 1 |
| 13 | Kerala | 5 | 9 |
| 14 | Madhya Pradesh | 8 | 2 |
| 15 | Maharashtra | 7 | |
| 16 | Manipur | 1 | |
| 17 | Meghalaya | 4 | |
| 18 | Mizoram | 7 | 4 |
| 19 | Nagaland | 10 | |
| 20 | Odisha | 8 | |
| 21 | Punjab | 1 | |
| 22 | Rajasthan | 3 | |
| 23 | Sikkim | | |
| 24 | Tamil Nadu | 8 | 6 |
| 25 | Telangana | | 1 |
| 26 | Tripura | 2 | |
| 27 | Uttar Pradesh | 9 | |
| 28 | Uttrakhand | 2 | 2 |
| 29 | West Bengal | 5 | |
| 30 | Andaman | 1 | |
| 31 | Lakshadweep | | |
| | Total | 133 | 36 |

Note: Government of India has established 7 Central Cattle Breeding Farms. One National Kamdhenu Breeding Centre has been established at Chintaladevi Andhra Pradesh and Other National kamdhenu Breeding Centre (NKBC) is being established at Itarsi Madhya Pradesh.

STATEMENT REFERRED TO IN REPLY TO PARTS (C) & (D) OF THE LOK SABHA UNSTARRED QUESTION NO. 2114 REGARDING **LACK OF ADEQUATE INFRASTRUCTURE IN DAIRIES** TO BE ANSWERED ON 31ST JULY 2018.

STATES/UNION TERRITORIES HAVING LEGISLATIONS ON RESTRICTING/PROHIBITING/ BANNING SLAUGHTER OF ANIMALS INCLUDING MILCH ANIMALS LIKE COWS

| Name of the States | Name of the Union Territories |
|---|--------------------------------------|
| 1. Andhra Pradesh | 1. Andaman and Nicobar Island |
| 2. Assam | 2. Chandigarh |
| 3. Bihar | 3. Dadra and Nagar Haveli |
| 4. Goa. | 4. Daman - Diu |
| 5. Gujarat | 5. Puducherry |
| 6. Haryana | |
| 7. Himachal Pradesh | |
| 8. Jammu & Kashmir | |
| 9. Karnataka | |
| 10. Madhya Pradesh | |
| 11. Maharashtra | |
| 12. Orissa | |
| 13. Punjab | |
| 14. Rajasthan | |
| 15. Sikkim | |
| 16. Tamil Nadu | |
| 17. Tripura | |
| 18. Uttar Pradesh | |
| 19. West Bengal | |
| 20. Manipur | |
| 21. National Capital Territory of Delhi | |
| 22. Uttrakhand | |
| 23. Jharkhand | |
| 24. Chhattisgarh | |